

ITEM NO.501 (CORRECTED- *APPEARANCE) SECTION X
COURT NO.4

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No.23/2016

THE ANIMAL WELFARE BOARD OF INDIA & ORS. PETITIONER(S)

VERSUS

UNION OF INDIA & ANR. RESPONDENT(S)

WITH

W.P.(C) No. 6/2018 (PIL-W)
(FOR ADMISSION)

W.P.(C) No. 10/2018 (PIL-W)

SLP(C) No. 3528/2018 (IX)

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W.P.(C) No. 1152/2018 (PIL-W)

W.P.(C) No. 24/2016 (PIL-W)

(IA No. 11/2016 - INTERVENTION APPLICATION
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W.P.(C) No. 1059/2017 (PIL-W)
(FOR STAY APPLICATION ON IA 112823/2017
IA No. 112823/2017 - STAY APPLICATION)

W.P.(C) No. 1188/2017 (PIL-W)

T.C.(C) No. 60/2021 (XVI-A)

Date : 29-11-2022 This petition was called on for hearing today.

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HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

By Courts Motion

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UPON hearing the counsel the Court made the following
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List the matters tomorrow, 30th November, 2022.

(JAGDISH KUMAR)
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(RENU KAPOOR)
ASSISTANT REGISTRAR

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